COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 264 OF 2017 & IA NO. 605 OF 2017

Dated: 23rd October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

UJVN Ltd. ... Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari

Mr. Karthik Rajasekhar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Manoj Kr. Sharma Mr. Pradeep Misra for R-2

<u>ORDER</u>

IA No. 605 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

Affidavit of service be filed within two weeks. Learned counsel for respondent No.1 seeks five weeks time to file reply. He may file the same on or before 28.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on _11.01.2018.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd